

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1031
TO BE ANSWERED ON 08.12.2023

“INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME”

1031: SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries under Integrated Child Development Services (ICDS) in various States of the country;
- (b) the details of the funds utilized under this scheme till now, State/UT-wise;
- (c) the steps taken/being taken by the Government to strengthen this scheme and make it more effective; and
- (d) the details of Dadra and Nagar Haveli in this regard, district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The ICDS scheme has been restructured as Mission Saksham Anganwadi and Poshan 2.0. The total number of beneficiaries under Mission Saksham Anganwadi and Poshan 2.0 in various States/UTs of the country is placed at **Annexure A**.

(b) The detail of the funds released under Mission Saksham Anganwadi and Poshan 2.0 during the current financial year is placed at **Annexure B**.

(c) This Ministry has taken several measures under Mission Saksham Anganwadi and Poshan 2.0, for strengthening the scheme. The details are as follows:

1. The cost norms for construction of Anganwadi Centres in convergence with MGNREGS have been revised from @7 lakh per AWC to @12 Lakh per AWC
2. The unit cost approved for construction of toilet has been raised from Rs.12,000/- to Rs. 36000/- per AWC and for drinking water provisioning the approved cost has been raised from Rs.10,000/- to Rs. 17000/- per AWC to be shared by Centre and States/UTs as per cost sharing ratio.

3. Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at the nearby Primary Schools, where space is available.
4. Under Saksham Anganwadi, 2 lakh AWCs @ 40,000 AWCs per year shall be upgraded as Smart Anganwadi for improved nutrition delivery and for early childhood care and development
5. Keeping in view the importance of nutrition and Early Childhood Care and Education (ECCE) services delivery, it has been decided to upgrade all Mini-Anganwadi Centres to regular Anganwadi Centres with additional Anganwadi Helper.
6. Replacement policy for mobile phones and Growth Monitoring Devices at AWCs has been issued for improved monitoring and data inputs.
7. Jan Andolan is carried out through the annual Rashtriya Poshan Maah celebrated in the month of September and Poshan Pakhwada celebrated in March at scale across India. Till date, more than 90 crore Jan Andolan activities have been conducted across the country.
8. First ever National protocol for Community Management of Malnutrition in children was launched jointly by the Ministry of Women and Child Development and the Ministry of Health and Family Welfare dated 10th October 2023 for management of Severely Acutely Malnourished (SAM) children.
9. The Anganwadi Protocol for Divyang Children was launched on 28th November, 2023 to realize the commitment for strengthening Divyang children's overall access to improved well-being.

(d) The details of beneficiaries in Dadra and Nagar Haveli is as follows:

Districts	Child 0m-6m	Child 6m-3y	Child 3y-6y	Pregnant woman	Lactating mother
Dadra & Nagar Haveli	1622	10375	7148	3223	1716
Daman	645	2835	1206	1308	687
Diu	211	1181	600	252	207

INFORMATION IN RESPECT TO PART (A) OF LOK SABHA UN-STARRED QUESTION NO. 1031 DUE FOR 08.12.2023

(As per Poshan Tracker)

State/UT	Child 0m-6m	Child 6m-3y	Child 3y-6y	Pregnant woman	Lactating mother	SAG
Andaman & Nicobar Islands	560	7117	3333	851	656	N/A
Andhra Pradesh	45380	1011041	1109103	132779	81224	14736
Arunachal Pradesh	2626	33523	41288	2639	2584	14848
Assam	110858	1278820	1626883	172609	100572	159891
Bihar	197998	3895558	5592426	583227	282003	258944
Chhattisgarh	125322	1057353	1159140	205035	128531	128976
Dadra & Nagar Haveli - Daman & Diu	2478	14391	8954	4783	2610	N/A
Delhi	52741	339116	173060	67049	53649	N/A
Goa	4734	34669	18268	4865	5083	N/A
Gujarat	197341	1526314	1553820	266698	206363	78207
Haryana	59801	730793	959050	128718	98934	18545
Himachal Pradesh	33498	226178	230168	41365	34885	17165
J&K	31247	322672	366115	42486	42292	20157
Jharkhand	132359	1438817	1455650	247175	153022	261919
Karnataka	121217	1675285	1615338	275152	159257	1686
Kerala	98635	818317	1112334	140585	113321	19352
Ladakh	653	7407	8803	783	854	N/A
Lakshadweep	383	2822	810	374	353	N/A
Madhya Pradesh	306868	2861859	3545764	512510	352120	154954
Maharashtra	335730	2793179	3352521	447494	372014	119365
Manipur	3719	101149	157836	6590	3942	52641
Meghalaya	13188	166196	231732	13506	11720	57187

Mizoram	4090	47650	59662	6716	3907	23552
Nagaland	4086	39844	64634	3462	4112	27347
Odisha	172021	1552491	1835980	304057	187991	298346
Puducherry	2484	22215	3976	3363	3329	N/A
Punjab	81559	622249	462910	108286	90442	30265
Rajasthan	179726	2065976	1698640	376865	253486	46833
Sikkim	1577	13177	16840	1688	1584	9462
Tamil Nadu	221004	1745764	1524180	302193	238248	40777
Telangana	111443	985117	826979	181620	117482	35330
Tripura	11445	132330	168623	20965	12540	35552
Chandigarh	2520	17039	21283	3309	2539	N/A
Uttar Pradesh	1012126	9655653	8402229	1841302	1171917	267262
Uttarakhand	40070	398018	222980	70605	52794	77196
West Bengal	388221	3322942	4091635	610445	413789	N/A
Total	4109708	40963041	43722947	7132149	4760149	2270495

N/A-Scheme is not implemented.

INFORMATION IN RESPECT TO PART (B) OF LOK SABHA UN-STARRED QUESTION NO. 1031 DUE FOR 08.12.2023

FUNDS RELEASED UNDER SAKSHAM ANGANWADI AND POSHAN 2.0 FOR THE YEAR 2023-24 (UPTO 08.12.2023)		
S.No	Name of State/UT	Fund released (Rs. in lakhs)
1	2	3
1	ANDHRA PRADESH	17072.27
2	BIHAR	103694.73
3	CHHATTISGARH	28634.89
4	GOA	619.23
5	GUJARAT	22446.86
6	HARYANA	11054.94
7	HIMACHAL PRADESH	16138.73
8	JAMMU & KASHMIR	37408.37
9	JHARKHAND	33329.56
10	KARNATAKA	73657.07
11	KERALA	18371.41
12	MADHYA PRADESH	73862.93
13	MAHARASHTRA	117208.52
14	ODISHA	59405.09
15	PUNJAB	15055.31
16	RAJASTHAN	71209.77
17	TAMIL NADU	43869.39
18	TELANGANA	11777.08
19	UTTAR PRADESH	145144.26
20	UTTARAKHAND	15212.54
21	WEST BENGAL	63807.13
22	DELHI	8778.10
23	PUDUCHERRY	408.72
24	ANDAMAN & NICOBAR	666.99
25	CHANDIGARH	728.96
26	DNH & DD	581.80
27	LADAKH	1008.78

28	LAKSHADWEEP	75.19
29	ARUNACHAL PRADESH	7930.17
30	ASSAM	88639.37
31	MANIPUR	13218.34
32	MEGHALAYA	10937.88
33	MIZORAM	3552.39
34	NAGALAND	11178.36
35	SIKKIM	10.49
36	TRIPURA	9822.46
	Grand Total	1124647.52

*Utilization not due